- II. A copy each (in English and Hindi) of the following papers, under section 25 of the Spices Board Act, 1986:-
  - (a) Annual Report of the Spices Board, Cochin, for the year 2001-2002.
  - (b) Annual Accounts of the Spices Board, Cochin, for the year 2001-2002, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Board. [Placed in Library. See No. L.T.-8578/02]
  - 1. Notifications of the Ministry of Shipping
  - II. Report and Accounts (2001-2002) of the Hindustan Shipvard Limited, Visakhapatnam and related papers
  - III. Administration Report (2001-2002) of the Mormugao Port Trust, Goa and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR): Sir, I lay on the Table:-

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-
  - (1) G.S.R. 342 (E) dated the 20<sup>th</sup> April, 2000, publishing the Mormugao Port Employees' (Educational Assistance) Regulations, 2000, together with Delay Statement.
  - (2) G.S.R. 343 (E) dated the 20<sup>th</sup> April, 2000, publishing the Visakhapatnam Port Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2000, together with Delay Statement.
  - (3) G.S.R. 757(E) dated the 8<sup>th</sup> November, 2002, publishing the Calcutta Port Turst (Recruitment of Heads of Departments), 3<sup>rd</sup>

Amendment Regulations, 2002. [Placed in Library. See No. L.T.-6355/02]

- (ii) A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R. 714(E) dated the 18<sup>th</sup> October, 2002, publishing the Directorate General of Lighthouses and Lightships (Group 'A' and Group 'B' Non-Technical Posts) Recruitment Rules, 2002, under Article 309 of the Constitution, [Placed in Library, See No. L.T.-6356/02]
- (iii) A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R. 750 (E) dated the 31<sup>st</sup> October, 2002, publishing the Corrigendum to Notification G.S.R. No. 380(E) dated the 23<sup>rd</sup> May, 2002. [Placed in Library. See No. L.T.-6354/02]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-
  - (a) Fiftieth Annual Report and Accounts of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T.-6351/02]
- III. A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1983:-
  - (a) Annual Administration Report of the Mormugao Port Trust, Goa, for the year 2001-2002.
  - (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T.-6353/02]